ANNEXURES

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1. FORMS: BSR-1A
    BSR-1B
    BSR-2

2. SUBMISSION OF BSR 1 & 2 DATA IN SOFT FORM - RECORD LAYOUTS:
    BSR-1A
    BSR-1B
    BSR-2

3. MAJOR CHANGES IN THIS (SEVENTH) EDITION
    AS COMPARED TO LAST (SIXTH) EDITION:
    LIST OF CHANGES
    CONCORDANCE TABLE FOR BSR-1A OCCUPATION CODES 2008 AND 2002
    CONCORDANCE TABLE FOR BSR-1B ITEM CODES 2008 AND 2002

4. LIST OF STATISTICAL RETURNS TO BE SUBMITTED
    TO THE RESERVE BANK OF INDIA UNDER BSR SYSTEM

Annexure - 2

Submission of BSR 1 & 2 data in soft form

While forwarding the data, banks should adhere to the following :

1. The data may be submitted using a Compact Disk (CD) or preferably sent by email to the concerned DESACS Office as given in the table on page …..

2. Data should be copied in ASCII mode.

3. Record layout of BSR-1A, BSR-1B and BSR-2 returns should be checked before submission of data.

4. The CD should be DOS/ Windows-formatted and should not be UNIX-formatted. If data is copied on compressed form, the name of the software should be mentioned.

5. Media should be preferably new, not re-used many times, to avoid I/O error.

6. Before sending the media to Reserve Bank of India, banks should test the readability of the media by copying the data on one/two systems.

7. In case amended data of few branches are re-submitted, that should be submitted as a separate file and should not be clubbed with data of other branches. This should be clearly mentioned while forwarding the data.

Banks should also ensure that the following particulars are given on the physical label of each media in addition to details, as described above, given in their forwarding letter:

1. Name of the Bank   :
2. Physical identification of the Media (Serial No.)   :
3. Recording mode   :   ASCII
4. Period of Data   :
5. Type of Data (BSR-1A/1B/2)   :
6. Lot number   :
7. Number of Branches covered in the Lot   :

In the case of multiple files, items 5 to 7 should be provided separately for each file.

It is, however, desirable, that banks should furnish the data in soft form. While forwarding the data, banks should give the following particulars in their forwarding letter :

i)   Period of Data   :
ii) Type of Data (BSR-1A/1B/2)   :

iii)	Lot number	:
iv)	Total number of Branches of the Bank (including administrative offices)	:
v)	Total Number of Branches to report credit data (BSR-1A or 1B)	:
vi)	Total Number of Branches to report deposit data (BSR-2)	:
vii)	Total Deposits of the Bank	:
viii)	Total Credit of the Bank	:
ix)	Number of Branches covered in the Lot	:
x)	Total Deposits/Credit of reporting branches covered in the lot	:
xi)	Total Staff of the Bank (in case of BSR-2 Return)	:
xii)	Total Staff of the Bank of reporting branches covered in the lot (in case of BSR-2 Return)	:

Basic Statistical Returns Processing System
BSR -1A RETURN
<u>Input Record Design for BSR -1A</u>

(For March 2008 Survey onwards)

1. For a given Uniform Code Part – I, one account per record.
2. Record size : 72 bytes.

Serial No.	Byte Position	No. of Bytes	Information	Type of Data	Remarks
1	2	3	4	5	6
1.	1 – 2	2	Job Code (= 60)	AN	
2.	3 – 4	2	Month of Survey (= 03)	AN	
3.	5 – 8	4	Year of Survey (YYYY)	AN	
4.	9	1	Filler–1 (= space)	AN	
5.	10 – 16	7	Uniform Code Part I	AN	
6.	17	1	Filler–1 (= space)	AN	
7.	18 – 21	4	Page Number [2]	AN	
8.	22 – 25	4	Serial Number (Column S) [2]	AN	
9.	26	1	Filler–1 (= space)	AN	
10.	27 – 29	3	Place of Utilisation of Credit - District Code (Column 3)	AN	
11.	30	1	Place of Utilisation of Credit - Population Group Code (Column 4)	AN	
12.	31 – 32	2	Type of Account Code (Column 5)	AN	
13.	33 – 34	2	Organisation Code (Column 6)	AN	
14.	35 – 39	5	Occupation Code (Column 7)	AN	
15.	40 – 41	2	Category of Borrower Code (Column 8)	AN	
16.	42	1	Asset Classification of Borrowal Account Code (Column 9)	AN	
17.	43	1	Secured/ Un-Secured Loan Code (Column 10)	AN	
18.	44	1	Fixed/ Floating Rate of Interest Code (Column 11)	AN	
19.	45 – 48	4	Rate of Interest (Column 12) [3]	AN	For Bills A/cs spaces, For Other A/cs '9999'
20.	49 – 58	10	Credit Limit (Column 13)	N	Amounts in thousands
21.	59 – 68	10	Amount Outstanding(Column 14)	N	of Rupees
22.	69 – 72	4	Lot Number	AN	

N – Numeric AN – Alphanumeric

Notes: -

1) All Alphanumeric fields should be entered with leading zeros wherever required (e.g. Code No. "011" should not be entered as " 11**.** " or " **.**11 " or " 11 ". All the three digits including the leading zero should be entered).

2) The page number and serial number needs to be entered separately only if the data is transcribed from a paper return. In case of directly capturing the data from a computerised system, the page and serial numbers may be combined and used as a serial number (8-digits : byte position: 18 – 25)

3) The rate of interest should be entered as 4 digit alphanumeric field with leading / trailing zeros wherever required e.g . 6.0 ⮕ 0600, 16.5 ⮕ 1650, 5.25 ⮕ 0525, 21.0 ⮕ 2100 etc.

Basic Statistical Returns Processing System
BSR - 1B RETURN
Input Record Design for BSR-1B
(For March 2008 Survey onwards)

1. Data for an item are required to be entered row-wise. Each item should be entered as a separate record of 85 bytes. If for an item, no data are reported in a particular column, that column should be left blank (i.e. the byte positions for that column will be blanks) and data for other columns should be entered in the appropriate byte positions. In case no data are reported against an item the corresponding row should not be used for data entry.

2. Record size : 85 bytes

Serial No.	Byte Position	No. of Bytes	Information	Type of Data	Remarks
1	2	3	4	5	6
1.	1 – 2	2	Job Code (= 61)	AN	
2.	3 – 4	2	Month of Survey (= 03)	AN	
3.	5 – 8	4	Year of Survey (YYYY)	AN	
4.	9	1	Filler-1 (= space)	AN	
5.	10 – 16	7	Uniform Code Part I	AN	
6.	17	1	Filler-1 (= space)	AN	
7.	18 – 20	3	Item Code (Column 1)	AN	
8.	21	1	Filler-1 (= space)	AN	
For accounts with credit limits of Rs.25,000 & less					
9.	22 – 31	10	No. of Accounts (Column 3)	N	
10.	32 – 41	10	Credit Limit (Column 4)	N	
11.	42 – 51	10	Amount Outstanding (Column 5)	N	
For accounts with credit limits of over Rs.25,000 & upto Rs.2 lakh					
12.	52 – 61	10	No. of accounts (Column 6)	N	
13.	62 – 71	10	Credit Limit (Column 7)	N	
14.	72 – 81	10	Amount outstanding (Column 8)	N	
15.	82 – 85	4	Lot Number	AN	

N – Numeric AN – Alphanumeric

Notes: -

1) All Alphanumeric fields should be entered with leading zeros wherever required (e.g. Code No. "011" should not be entered as " 11 **.** " or " **.**11 " or " 11 ". All the three digits including the leading zero should be entered).

2) The Data reported under the blocks Asset classification, Gender classification, Security position, Interest rate classification, Interest rate flag and Summary of BSR-1 are also to be entered with corresponding item codes.

3) In Summary of BSR-1 block, for item codes 990,991 & 992; data column 3 to 5 (serial no. 9 to 11) and for item code 999; data column 5 (serial no. 11) are only relevant.

Basic Statistical Return Processing System
BSR - 2 RETURN
Input Record Design for BSR - 2
(For March 2008 Survey onwards)

1. Data for an item are required to be entered row wise. Each item should be entered as a separate record of 85 bytes. If for an item no data are reported in a particular column, that column should be left blank (i.e. the byte positions for that column will be blanks) and data for other columns should be entered in the appropriate byte positions. In case no data are reported against an item the corresponding row should not be used for data entry.

2. Record size: 85 bytes

Serial No.	Byte Position	No. of Bytes	Information	Type of Data	Remarks
1	2	3	4	5	6
1.	1 - 2	2	Job Code (= 62)	AN	
2.	3 - 4	2	Month of Survey (= 03)	AN	
3.	5 - 8	4	Year of Survey (YYYY)	AN	
4.	9	1	Filler-1 (= space)	AN	
5.	10 – 16	7	Uniform Code Part I	AN	
6.	17	1	Filler-1 (= space)	AN	
7.	18 – 20	3	Item Code (Column 1)	AN	
8.	21	1	Filler-1 (= space)	AN	
9.	22 – 31	10	Data in Column 2	N	
10.	32 – 41	10	Data in Column 3	N	
11.	42 – 51	10	Data in Column 4	N	
12.	52 – 61	10	Data in Column 5	N	1)
13.	62 – 71	10	Data in Column 6	N	
14.	72 – 81	10	Data in Column 7	N	
15.	82 – 85	4	Lot Number	AN	

N – Numeric AN – Alphanumeric

Notes: -

1. For Item Codes 100 & 101 Data Columns 2 to 5 are relevant, for Item Codes 800 & 900 Data Columns 6 & 7 are relevant and Item Code 999 Data Column 7 is relevant; and for other items in PART I and PART II to V Data Columns 2 to 7 are relevant.

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Annexure – 3

MAJOR CHANGES IN THIS (SEVENTH) EDITION AS COMPARED TO LAST (SIXTH) EDITION

ON BSR 1&2 RETURNS (2008) : SUMMARY.

List of changes

1) The BSR 1 & 2 are the annual surveys and the reference date of for these returns is March 31. The data on credit and deposits as per Form-A, Section-42(2) return, which are collected in BSR-1B and BSR-2 respectively, for consistency and dimensional checks, is to be reported as on 31st March, instead of as on last Friday of March, for better comparison with BSR-1 and BSR-2.

2) Cut-off Credit limit of Rupees 2 lakhs for reporting individual accounts in BSR-1A kept unchanged.

3) The latest district code list, as on the date of this Handbook, is included (List-A).

4) The population-group codes as Rural, Semi-Urban, Urban and Metropolitan are included in List-B. There is no change in the definition/ cut-off limit for the population groups.

5) New Type of Accounts, viz., 'General Credit Cards (GCC)', 'Kisan Credit Card-Production' & 'Kisan Credit Card-Investment' and 'Other Credit Cards' have been included along with the existing 'Personal Credit Cards' (list-C)

6) Organization codes, based on the ownership of the borrower, have been re-structured (List-D).

    a) Financial and Non-Financial organizations have been separately defined under Public, Private and Co-operative Sectors.

    b) Separate codes have been included for Self Help Groups (SHGs)/ Micro-Finance Institutions (MFIs).

    c) 'Private Corporate – Others' have been renamed as 'Household Sector – Others' and moved with 'Individuals – Male & Female' under the 'Household Sector'.

    d) The 'Household Sector – Others' also comprises 'Joint Liability Groups (JLGs).'

e)   Proprietary concerns, partnership firms and Joint families (HUF) have been put separately under the 'Household sector'.

f)   Non-Profit Institutions Serving Households have been added (NPSHI). Since the nature of Non-Profit Institutions Serving Households (Non-Government) (NPISH) is different from government, corporate sector as well as household sector, NPISH has been introduced as a separate entity. On the other hand, the NPISB/ NPISE (serving business/ enterprise) affects the output / working of the corporate sector directly, these are taken as a part of the private corporate sector, as earlier.

g)   The 'Foreign Government and Foreign Banks' has been renamed as 'Non-Resident', which would include Foreign Governments, Foreign Consulates, Embassies, Trade Missions, Non-resident companies/ Institutions/ Firms/ Societies/ Individuals, etc.

h)   'Joint Sector' has been removed. The units should be classified in public or private sector.

7)   Activity / Occupation codes have been restructured (List-E).

a)   The Division 95 for 'Personal Loans' has been divided into two separate groups, viz., 'Personal loans to staff' and 'Personal loans to individuals other than staff members'.

b)   Repair and maintenance services carried out by entities other than the manufacturer or the seller have been grouped under the Section 93: 'Other Service Activities' with a separate (new) group 'Repair and Maintenance Services'.

c)   The Indirect Finance to Agriculture has been re-structured as per the latest RPCD circulars.

d)   Loans to RRBs have been grouped separately for on-lending to agriculture and allied activities and for other purposes.

e)   Loans to Non-Banking Financial Companies (NBFCs) are classified as per on-lending to agriculture and allied activities, small and micro enterprises, housing sector, educational purposes and other general purposes.

f)   New codes have been introduced to capture data on Indirect Finance to Housing and Small Enterprises sectors.

g) New occupations have been included for diversified activities of SHGs/ MFIs.

h) Other changes in the Occupation codes include modifications in the description, merger of a few codes, sub-division of codes, deletion of a few codes, addition of a few codes, etc. The concordance table between BSR-2002 and BSR-2008 occupation codes describes the details.

8) A new 'Category of Borrowers', based on the size of the borrowing unit, has been introduced in place of 'Nature of Borrowal Account' (List-F). Following the recent changes in the definition of the small and micro enterprises (Small Enterprises sector), the Micro, Small, and Medium Enterprises engaged in Manufacturing as well as Business/Trade & Services have been included. This will help to capture data on Micro, Small and Medium Enterprises (SMEs). New categories of borrowers for agriculture and allied activities have also been included.

9) The asset classification code remains the same as Standard, Sub-Standard, Doubtful and Loss Assets, which are based the latest RBI circulars issued time to time (List-G).

10) A new parameter 'Security pledged/ Guarantee Status for loans' has been introduced to capture the secured/unsecured loans (List-H).

11) A flag to capture 'Fixed / Floating rate of interest on loans' has been included (List -I).

12) In view of the changes proposed in BSR-1A, the format of BSR-1B is also revised.

13) The format of BSR 1B has also been suitably revised. Accounts with credit limits of Rs. 2 lakh or less are to be consolidated according to specified occupational categories for loans up to Rs. 25000/- and Rs. 25000/- to Rs.2 lakh credit limit size groups separately.

a) New 3-digit BSR-1B item codes have been given which are independent of BSR-1A occupation codes.

b) 'Personal Loans' has been divided into two separate groups, viz., 'Personal loans to staff' and 'Personal loans to individuals other than staff members'.

c) New codes have been introduced to capture data on Finance to SHGs/ MFIs as well as Indirect Finance to Housing and Small Enterprises sectors.

d) Provisions have been made to capture data on Manufacturing Enterprises as well as Business/ Trade & Service Enterprises

e) A relationship table of BSR-1A codes vis-a-vis BSR-1B codes have also been provided for easy compilation.

f) Asset classification of accounts under BSR-1B and Gender classification of individual accounts under BSR-1B have been retained.

g) Blocks have been included for Interest rate ranges, Secured/ Un-secured loans and Fixed/ Floating rate of interest.

h) Summary of BSR-1 (1A & 1B), including bank credit reported in Form–A return under section 42(2), are to be reported for consistency purposes.

14) Concordance tables have been provided for relationship between BSR-1A occupation codes and BSR-1B items code of 2002 and 2008 respectively.

15) The Public Sector Banks should also report data on their credit card business in BSR-1 return. The credit card data should be submitted in a separate file, indicating whether the same has been included in the main BSR-1 return or not.

a) Collection of data from Public Sector Banks on credit cards, maintained through their own departments, in BSR-1 return.

b) Collection of data from Public Sector Banks on credit cards, managed through their subsidiaries, in BSR-1 return.

16) In BSR-2 return, no change has been made except the change in reference date for collecting data on deposits as per Form-A, Section-42(2) return, as on 31st March.

Concordance Table : BSR-1A Occupation Codes 2008 and 2002

BSR-2008 Codes	BSR-2002 Codes	BSR-2008 Codes	BSR-2002 Codes
01101	01101	13101	13101
01102	01102	13201	13201
01103	01103	14101	14101+14201+
01104	01104		14202+14203
01105	01105	15101	15101
01106	01106	15102	15102
01107	01107	15103	15103
01108	01108	15104	15104
01109	01109	15201	15201
01111	01111	15301	15301
01119	01119	15302+15303	15302
01121	01121+01122	15401	15401
01123	01123	15402	15402
01124	01124	15403	15403
01125	01125	15404	15404
01126	01126	15405	15405
01127	01127	15406	15406
01129	01129	15407	15407
01151	01151	15408	15408
01152	01152	15409	15409
01153	01153	15501	15501
01154+01155	01154	15502	15502
01157+01159	01156+01157+01159	16001	16001+16002
01181+01182	01182	16003	16003
01201	01201	17101	17101
01202	01202	17102	17102
01203	01203	17103	17103
01204+01209	01209+01301	17104	17104
01401	01401	17105	17105
01402	01402	17201	17201
01409	01409	17202	17202
02001	02001	17203	17203
05001	05001	17204	17204
10001	10001	17209	17209+17301
11101	11101	18101	18101
11201	11201	18102	18102
12001	12001	18201	18201

BSR-2008 Codes	BSR-2002 Codes	BSR-2008 Codes	BSR-2002 Codes
19101	19101	27301	27301
19102	19102	27302	27302
19201	19201	28101	28101
19202	19202	28901	28901
20101	20101+20201+20202	29101	29101
21001	21001	29109	29109
21002	21002	29201	29201
21003	21003+21004	29202	29202
22101	22101+22102+	29203	29203
	22103+22201+22301	29204	29204
23101	23101	29205	29205
23201	23201	29206	29206
23301	23301	29207	29207
24101	24101	29208	29208
24102	24102	29209	29209
24103	24103	29301	29301
24104	24104	30001	30001
24201	24201	30002	30002
24202	24202	31101	31101
24203	24203	31201	31201+32301
24204	24204	31301	31301
24211	24211	31401	31401
24212	24212	31501	31501
24213	24213	31901	31901
24214	24214	32101	32101
24219	24219	33101	33101
24301	24301	33201	33201
25101	25101	33301	33301
25102	25102	34101	34101
25201	25201	34201	34201
25202	25202	34301	34301
26101	26101	35101	35101
26901	26901	35201	35201
26902	26902	35301	35301
26903	26903	35901	35901
26904	26904	35909	35909
26905	26905	36101	36101
27101	27101	36901	36901
27201	27201	36902	36902

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BSR-2008 Codes	BSR-2002 Codes	BSR-2008 Codes	BSR-2002 Codes
36903	36903	51404	51404
36904	36904	51405	51405
36905	36905	51406	51406
36906	36906	51409	51409
36907	36907	51501	51501
36909	36909	51502	51502
37001	37001	51901	51901
40101	40101	51902	51902
40102	40102	51909	51909
40103	40103	52101	52101
40104	40104	52102	52102
40105	40105	52201	52201
40201	40201	52301	52301
40301	40301	52302	52302
41001	41001	52303	52303
45001+45002	45001	52311	52311
45003	45002	52312	52312
45004	45003	52313	52313
45005	45004	52319	52319
45011	45011	52401	52401
45012	45012	52501	52501
45013	45013	55101	55101
45019	45019	55201	55201
50001	50001	55301	63014
50002	50002	60101	60101
50003	50003	60201	60201
50005	50005	60202	60202
51101	51101	60203	60203
51201	51201	60204	60204
51202	51202	60301	60301
51203	51203	61101	61101
51204	51204	61201	61201
51205	51205	62001	62001
51301	51301	62101	62101
51302	51302	63001	63001
51303	51303	63011	63011
51401	51401	63012	63012
51402	51402	63013	63013
51403	51403	63019	63019

BSR-2008 Codes	BSR-2002 Codes
64101	64101
64201	64201
64202	64202
65101+65102	65101
65103+65104	65102
65109	65109
65901	65901
65902	65902
65904+65905+65906+65907	65103
65908	65903
65909	65904
65910	65905+65909
65911	65911
65921+65922+65923+65924+65929	65912+65921+65922+65923+65924+65925+65926+65929
65931	65931
65932	65932
65933	65933
65939+65934	65939
66001	66001
66002	66002
66003	66003
67101	67101
67102	67102
67103	67103
67104	67104
67105	67105
67201+67301	67201
70001	70001
71101	71101
71201	71201
71301	71301
72101	72101
72201	72201
72209	72209
72301	72301

BSR-2008 Codes	BSR-2002 Codes
72901	72901
72909	72909
73001	73001
74101	74101
74201	74201
74301	74301
74401	74401
74901	74901
75001	75001
80001	80001
80002	80002
80003	80003
85101	85101
85102	85102
85201	85201
85301	85301
90001	90001
91101	91101
91901	91901
92101	92101
92109	92109
92201	92201
92301	92301
92401	92401
93001	93001
93002+93003	93002
93101	50003
93102	52601
93103+93104+93105+93106+93109	72501
95001+95011	94001+94002
95002+95012	94003
95003+95013	94004
95004+95014	94005
95008+95018	94008
95009+95015+95019	94006+94007+94009
99999	99999

Concordance Table : BSR-1B Item Codes 2008 and 2002

BSR-2008 Codes	BSR-2002 Codes	BSR-2008 Codes	BSR-2002 Codes
101+102	01	714	54
103	02	719	55
104	03	750=510+ … +719	41+ … +55
109	04	751	New
110	05	752	New
120	06	753	New
131+132+133+139	09	800	50
190=101+ …+139	01+02+03+04 +05+06+09	810	New
		820	New
191	New	830	New
192	New	861+871	61+62
199	08	862+872	63
201	16	863+873	64
202	17	864+874	65
203+209	18	868+878	68
211	21	869+875+877+879	66+67+69
212	22	890	79
213	23	900	80
219	24	901	81
220	27	902	82
240	29	903	82
270	25	904	84
280	26	910	85
292	31	911	86
291+299	32	912	87
300	33	913	New
310	34	921	New
321	35	922	New
322	36	931	New
323	37	932	New
330	38	933	New
230+250+260+340	39	934	New
390=201+ .. +340	20+11+12	935	New
391	New	936	New
392	New	937	New
393	New	938	New
394	New	939	New
400	40	941	New
510	41	942	New
520	42	991	91
600	45	992	92
711	51	990	90
712	52	999	99
713	53		

ANNEXURE - 4

List of Statistical Returns to be submitted to the Reserve Bank of India under the Basic Statistical Returns (BSR) System

Sr. No.	Name of the Return	Scope of the Return	Frequency	To be prepared by	Procedure for forwarding the Return to the Reserve Bank of India
1.	BSR-1A	All borrowal accounts with credit limits over Rs.2 lakhs are to be individually listed along with particulars of district and population group of the place of utilisation, type of account, organisation, occupation, category of borrower, asset classification, rate of interest, credit limit and amount outstanding in respect each loan or advance	Annual, as on 31st March	All branches/ offices of banks	The branches/offices of the banks should forward the BSR-1A and BSR-1B returns together and also BSR-2 to their Regional/ Head Office. The Regional/ Head Office of the banks should perform preliminary scrutiny and rectification of errors, if any, and arrange to transcribe the data in soft form and forward the data to the Regional/ Central Office, Department of Statistical Analysis and Computer Services, Reserve Bank of India, **within four months** from the reference date. The data should be submitted in magnetic media or sent through email. The banks should get the sample printout of data blocks verified from the respective DESACS Regional Offices of Reserve Bank of India and forward the edited data with proper file structure to the Regional/Central
	BSR-1B	All borrowal accounts with credit limits of Rs.2 lakhs and less are to be classified according to occupation and aggregate figures for each occupation should be furnished in a consolidated from for each branch.	-do-	-do-	

Sr. No.	Name of the Return	Scope of the Return	Frequency	To be prepared by	Procedure for forward the Return to the Reserve Bank of India
2.	BSR-2	Category-wise number of staff, number of staff, number of accounts and amount outstanding according to type of deposits and classification of all term deposits according to original maturity, broad interest rate ranges, size of deposits and residual maturity.	-do-	-do-	Office, DESACS, Reserve Bank of India, within **four months** from the reference date.
3.	BSR-3	Bank's advance against security of selected sensitive commodities.	Monthly, as on the last Friday of every month.	Head Office of banks	Head Offices of banks should collect information from branches which account for 80-85% of advances and the consolidated return should be sent to the Adviser-in-Charge, Monetary Policy Department, Reserve Bank of India, Central Office Bldg., Mumbai 400 001.
4.	BSR-4	Ownership pattern of deposits	Annual, on sample basis, as on 31st March	The selected sample branches/ offices of banks	The selected branches/ offices will forward the returns to the Regional/ Head Offices. The Regional/ Head Offices will send the returns to the Regional/ Central Office, Department of Statistical Analysis and Computer Services, Reserve Bank of

Sr. No.	Name of the Return	Scope of the Return	Frequency	To be prepared by	Procedure for forward the Return to the Reserve Bank of India
					India, within **two months** from the reference date.
5.	BSR-5	Pattern of Investment of bank in Central and State Government Securities, Other Trustee Securities, shares, etc.	Annual, as on 31st March	The Head Offices of banks	To be forwarded to the Director, Banking Statistics Division, DESACS, Central Office, Reserve Bank of India, Mumbai, within **two months** from the reference date.
6.	BSR-6	Survey of Debits to Deposit Accounts	Quinque-nnial on sample basis for April-March of the year	The selected sample branches/ offices of banks.	The selected branches/ offices will forward the returns to the Regional/ Head Offices. The Regional/Head Offices will send the returns to the Regional/ Central Office, Department of Statistical Analysis and Computer Services, Reserve Bank of India, within **two months** from the reference date.
7.	BSR-7	Quarterly survey on Aggregate Deposits and Gross Bank Credit.	Quarterly as on the 31st March and last Friday of June, September and December of the year	Branch-wise information to be prepared by Head Offices of the banks	To be forwarded to the Director, Banking Statistics Division, DESACS, Central Office, Reserve Bank of India, Mumbai, within **three weeks** from the reference date.